

CP NO. 113(ND)/2011
RT No.25/2016

Narinder Kumar Bawa

...Petitioner

Versus.

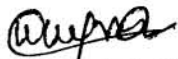
M/s Prakash Communications Ltd. &Ors.

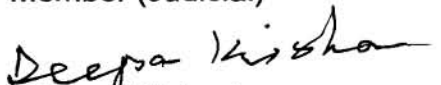
...Respondents

Present: Mr. Shalender Nagpal, Advocate for Mr. A.P.S. Sandhu
Advocate with Mr. Narinder Kumar Bawa, petitioner in person.
Mr. Gaurav Mankotia, Advocate with Vividha Bawa stated to be
daughter of Mr. Varinder Bawa, respondent No.2.

Adjournment is requested on the ground that Mr. APS Sandhu,
Advocate for petitioner is down with viral. Mr. Gaurav Mankotia, Advocate has
filed Memo of Appearance for respondent No.2. Let the Power of Attorney be
filed at least one day before the date fixed.

Post the matter to 18.11.2016 for arguments.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

November 08, 2016

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